

**CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI K. P. NANDEDKAR
COURT 9 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 18-06-2020**

Sr. No.	Case Type	Case No.	Title	Name of Advocate	Next Date
			JUDGMENT		
1	SUIT	8523/98	BANWARILAL SHARMA VS. LAXMINARAIN BHATTAD AND 3 ORS.	M. S. DLIMA AND ASSOCIATES SHRI ARVIND S. SHAH	
			NM ORDER		
2	SUIT	97/20	MRS. HAZEL W/DO OF PETER KINGHAM VS. MS.REMECCA KINGHAM	R. M. Vanoo	
			AD-INTERIM		
3	SUIT	3273/19 @ NM.4874/19	BHARAT DAMODAR INDULKAR AND ORS. VS. SADANAND DAMODAR INDULKAR AND ANR.	Akhilesh Upadhyay	
			RECORDING EVIDENCE		
4	SUIT	3273/11	BIHARILAL K MILWANI Vs HARJEET KAUR WD O TWINDER SINGH ANAND AND 8 ORS	P N PATWARDHAN SOLOMON AND CO 8 AND	
			RECORDING EVIDENCE P.H.		
5	SUIT	3759/09	MATUBAI PITAMBER BHUGWANJI TRUST AND 2 ORS Vs RAJU S KAPADIA AND 4 ORS	RAVINDRA N KACHARE ARVIND G SHAH 3 TO 5	

6	SUIT	8606/93	SALIM MOHAMMED DAUDANI Vs SMT DHARMADEVI NANDLAL KHARWAR AND 5 ORS	K.R. Belosay 2ND COURT RECEIVER	
			ADMISSION AND DENIAL		
7	SUIT	1047/14	SURESH KRISHNARAO PAITHANKAR Vs 1.SARJERAO KONDIBA SARWADE 2. VIKHROLI JANTA CHS LTD	MR. K. R. UTTEKAR	
			WRIT OF SUMMONS		
8	SUIT	2086/18	1. Nana Chandrakant Waghalkar 2. Balu Bhavkana Jadhav 3. Shivaji Rukmana Patil Vs 1. Bhimrao Nilappa Patil 2. Bhairu Appa Patil 3. Ramchandra Dhaklu Parit 4. Mahadev Rukmana Patil	S. S. Redekar	
			NM FOR HEARING		
9	SUIT	4051/12	ARVIND V SANGOI Vs LAXMI R SHAH AND 13 ORS	Mr. Tanna P M SHAH MS PATIL GANGARKAR CO Divyshah Assoc	
10	SUIT	7513/03	ARVIND ENGINEERING COMPANY Vs THE SUN MILLS COMPANY PVT LTD AND ORS	VARSHA PALAV 1ST COURT RECEIVER	
			C/S HEARING		
11	SUIT	9936/99	SANDHYA B RAUT Vs SHYAMRAO A CHOGLA AND ORS	YADUNATH CHAUDHARI G S GODBOLE 1 TO 5	

**SHERISTEDAR
CR No.9**

